

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.)

Date : 12-09-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rachit Mittal, Adv.  
Mr. Sudhir Naagar, AOR

For Respondent(s)

Ms. Shweta Yadav, Adv.  
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Await service/track report in respect of respondent Nos.6, 8 and 10 to 12. However, the Ld. Advocate, Ms.Vijaya Singh, appearing on behalf of Mr. Vishwajit Singh, Advocate-on-Record submitted that respondent Nos.6, 8 and 10 to 12 have died. If so, the Ld. Counsel for the petitioner to take appropriate steps in this regard within four weeks.

List again on 14.11.2018.

KAPIL MEHTA  
Registrar  
12.9.2018